

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : 2355/HCLSC/NLA-V/2017

Bilaspur, dated : 05/12/2017

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : National Lok Adalat on 09-12-2017.

* * * *

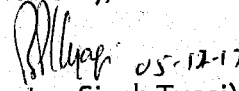
On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a National Lok Adalat on 09-12-2017 (Saturday) at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 700 Cases of M.A.C., F. A. , S. A., W.P.S. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute four bench for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 09/12/2017 (SATURDAY)

- Bench No. : 01 : Hon'ble Justice Shri Sanjay K. Agrawal and
(Court Hall No. 5) Shri Prafulla N. Bharat, Advocate (Member), Lok Adalat.
- Bench No. : 02 : Hon'ble Justice Shri P. Sam Koshy and
(Court Hall No. 14) Shri Pramod Kumar Verma, Senior Advocate (Member), Lok Adalat.
- Bench No. : 03 : Hon'ble Justice Shri Rajendra Chandra Singh Samant and
(Court Hall No. 9) Shri Vinay Kumar Harit, Senior Advocate (Member), Lok Adalat
- Bench No. : 04 : Hon'ble Justice Shri Ram Prasanna Sharma and
(Court Hall No. 10) Shri V.V.S. Murthy, Senior Advocate (Member), Lok Adalat.


(Bhanu Pratap Singh Tyagi)

Secretary
High Court Legal Services Committee,
Bilaspur

contd.